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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD


IA 72 of 2018 in Co. Appeal No. 13/252(3)/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2018

Name of the Company: Prafulkunverba Kiritsingh Gohil  
V/s.  
H K Dave Ltd.

Section of the Companies Act: Condonation of Delay

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MINI M. NAIR	Advocate.	claimant	
2.				

**ORDER**

Learned Advocate Ms. Mini Nair present for the Applicant. None present for the Respondent in IA 72/2018.

At the request of the Applicant the matter is adjourned.

List the matter on 08.05.2018.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL

Dated this the 3rd day of April, 2018.